

**OFFICIAL MEMORANDUM OF THE PRINCIPAL DISTRICT JUDGE, DINDIGUL.**

Dated the 28 th day of March 2020

Sub: COVID- email for emergency and urgent matters-online submission - advocates mention their whatsapp mobile number-reg

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The advocates who filed the e-bail petition through online mode in dindigul district are hereby directed/required to provide/mentioned their active whatsapp number in the e-bail petition for making the video call/ video conferencing through online mode for the e-bail petition.

**Sd/-M.K.Jamuna  
Principal District Judge,  
Dindigul.**

**To**

All the Bar Association in Dindigul District.